Trade links with associated traders anti Sherwood International Export Company

Written Answers

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3076. SHRI SUKOMAL SEN: Will the PRIME MINISTER be pleased to state:

- (a) whether India has any tradelinks with M/s As 1986;
- (b) if so, what are the details in this regard; and
- (c) whether Government's attention has been drawn to the news of the Deccan Herald dated the 10th October, 1986; if so, what is Government's reaction in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) Information sought is for the whole country which would include Governments of India and the States and the public and private sectors. Ministry of Defence is, therefore, at a loss to answer the question.

- (b) Does not arise.
- (c) No new_s item having relevance to the contents in (a) above has appeared in Deccan Herald of 10th October 1986.

Elections of Delhi Sikh Gurudwara Prabamlhak Committee

3077. SHRI RAMSINGHBHAI PATA-LIYABHAI RATHVAKOLI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the elections of Delhi Sikh Gurudwara Praban-dhak Committee is being held every 4/5 years as per Delhi Sikh Gurudwara Act;
- (b) whether the elections of the Executive Committee/Board is being held every year;
- (c) if so, when the elections of both were held last;

- (d) what are the reasons for not holding elections of the above as per scheduled;
- (e) whether any complaints for not holding elections for both the above were received by authorities concerned and the Government dining 1. 1. 1985 to 20. 11.

national Export Co.

- (f) if so, the details thereof and the action taken in the matter;
- (g) when the fresh elections are likely to be held; and
- (h) what are the names, posts and status of the present members, office bearers of the Executive Board and the General Body?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI):

- (a) The first 'and the second general election of members to the Delhi Sikh Gurudwara Management Committee under the Act were held in 1975 and 1979 respectively.
- (b) and (c) The last annual election of office bearers and members of the executive Board was held on 25. 8. 1982 and their term commenced w. e. f. 6 September, 1982 when results of the Election were declared and made effective by the Delhi High Court.
- (d) Atmosphere was not found conge nial for holding the election of the mana gement Committee.

Election of the members of the Executive Board is required to be conducted by the President of the Delhi Sikh Gurudwara Management Committee.

- (e) and (f) No complaint, as such, lias been received by the Directorate Gurudwara Elections.
- (g) The situation is being watched further for deciding upon an appropriate time for holding the general election to the Committee.
 - nn As in the enclosed Statement.

STATEMENT

List of office-bearers and members of executive botirtl elected on 25-8-1982 {term, commenced w. e. f. 6-9-82 as per decision of the Delhi Hii'li Court)

- 1. President
- 2. Senior Vice President
- 3. Jr. Vice-President
- 4. General Secretary
- 5.Joint Secretary

Members of the Executive Board

- 1. S- Gurcharan Singh Gill.
- 2. S. Avtar Singh

Hit. 3 Jathedar Surjit

Singh

- 4. Jathedar Jaswant Singh.
- 5. S. Jasbir Singh.
- s. Jaswant Singh Sahibpura.
- 7. S. Kuldip Singh
- 8. Bibi Nirlep Kaur
- 9. Prof. Jogin'der Singh
- 10. S. Mehar Singh.

Bomb blast in Srinagar

- 3078. SHRI DHARAM CHANDER PRASHANT; Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have received any Teport to the effect that a powerfu¹ bomb blasted near the grave of late Sheikh Abdullah, at Hazaratbal in Srinagar in the second week of October; and
 - (b) what is the authenticity of the report?

THE MINISTER OF CTATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM); (a) and (b) The subject matter of the question is the concern of the State Government. According to the informron available, a pucker was eroded by a marriage party on the road near the Mazar of the late Sheikh Abdullah at Hazratbal

- S. Harbans Singh Manchanda (since expired).
- S. Jaswant Singh Kalkaji,
- S. Jagjit Singh Lamba.
- S. Sucha Singh
- S. Kulmohan Singh.

Panels for improvement of Doordarshan Programmes

3079. SHRI KALPNATH **RAI.** Will the Minister of INFORMATION ' AND BROADCASTING be pleased to state;

- (a) whether any panels bodies were set up to assess **different**Doordarshan programmes comments on them; **and**or other viewing assess **different**
- (b) if so, whether their view_s wer_e analysed and steps taken to improve **the** quality of the programmes telecast ^{DV} Doordarshan?

THE MINISTER OF STATE OF **THE** MINISTRY OF INFORMATION **AND** BROADCASTING **(SHRI** AUT **PANJA);** (a) and Ob) Yes, Sir. This is a continuous process in the exercise for programme planning of Doordarshan.

Additional Broadcasting time for Andhra Pradesh open University

3080. PROF. c. LAKSHMANNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state.

- (a) whether it is a fact that Andhra Pradesh Open University has been re questing for additional broadcasting time for it_s programmes over radio;
- (b) if so, what decision has been taker in this matter; and
- (c) whether Government propose to consider the possibility of providing additional classes for the use of the Opei Universities wherever they are located?